

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
IA No.19 of 2014, IA No.34 of 2014 & IA No.58 of 2014 in
Appeal No.14 of 2014**

Dated:14th March, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

**Bharat Petroleum Corporation Ltd. Appellant (s)
Sabarmati Gas Ltd. and Others Versus Respondent (s)**

Counsel for the Appellant(s) : Mr. Rajat Navet
Ms. Sanya Talwar for BPCL

Counsel for the Respondent(s) : Mr. Gopal Jain, Sr. Adv.
Mr. Piyush Joshi,
Ms. Sumiti Yadava and
Ms. Kaushik Laik for R-1
Mr. Rakesh Dewan for R-2 (PNGRB)
Mr. Prashant Bezboruah and
Ms. Sonali Malhotra for R-3
Mr. Ramji Srinivasan, Sr. Adv.,
Mr. Ankit Jain and
Ms. Iti Aggarwal for GAIL

ORDER

The Learned Counsel appearing for the Appellant has finished his arguments. He has also filed additional written note. It is noticed that Reply has been filed by Respondent after serving copy on the other side. In the meantime, Rejoinder, if any, be filed after serving copy on the other side on or before 7.4.2014.

Post the matter on **07.04.2014** for further hearing.

**(Nayan Mani Borah)
Technical Member (P&NG)
pr/ak**

**(Justice M. Karpaga Vinayagam)
Chairperson**